

**SPECIAL BENCH**

**ITEM NO. 107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.82/2022, IA No.86/2022 & IA No.190/2022  
IN CP (IB) No.174/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December,  
2022, 02:30 pm**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>M/S MAHAJAGDAMBA TUBES PVT<br/>LTD V/S M/S QUALITY STEELS<br/>PRODUCTS LTD</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC (IN CIRP)</b>  |

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Shubham Agarwal, Adv. : *For the Applicant in all IAs*  
Sh. Anuj Kumar, Adv. : *For the R-1 in IA No.82/2022 & IA No.86/2022 &  
R-2 in IA no.190 /2022*  
Sh. Shadab Alam, Adv. : *For the Res. No.2 in all IAs*  
Sh. Vinay Kumar, Adv. : *For the Respondent*

**ORDER**

**IA No. 190/2022**

Let the copy of this application be supplied to the opposite side as stated by Ld. Counsel for the respondent no.2. Respondents are directed to cooperate with the RP to conduct the AGM which is already stated to be overdue.

Let the matter be listed on 31<sup>st</sup> January, 2023.

*—Sd—*

**(Kaushalendra Kumar Singh)  
Member (Technical)**

*—Sd—*

**(Harnam Singh Thakur)  
Member (Judicial)**

**05<sup>th</sup> December, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*